

been sought from the Society. A statement indicating the position is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-109/77]. A

Supply of Uranium by U.S. for Tarapur Atomic Power Station

142. SHRI SHEO SAMPAT: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the question of shipment of uranium for the Tarapur Atomic Power Station by U. S. is still in a fluid state;

(b) when the uranium is expected to be received and the effect of the delayed shipment; and

(c) the reaction of Government thereto?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) It is not certain when the enriched uranium will be received. However, if there is delay beyond May 1977, the operation of the Tarapur Atomic Power Station could be affected by mid-1978.

(c) The Government have informed the U.S. authorities of the adverse effects such delay can have on the availability of power in the western region and have also emphatically conveyed that such delays are not in consonance with the contractual obligations of the Government to Government agreement on the supply of fuel to the Tarapur reactors.

Shortage of Staff in Nepal Unit of A. I. R.

143. SHRI K. B. CHETTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether smooth functioning of the Nepal unit in N.S.D. and E.S.D. in A.I.R. has been hampered because of the shortage of staff; and

(b) if so, steps Government propose to take to recruit more staff?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) Does not arise.

आसुका (मीसा) और भारत रक्षा नियमों के अन्तर्गत गिरफ्तार किये गये सरकारी कर्मचारी

144. श्री ज्ञानेश्वर प्रसाद यादव :
श्री सुभाष ग्राहजा :
श्री आरिफ बेग :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) आपात स्थिति के दौरान 'आसुका' और भारत रक्षा नियमों के अन्तर्गत कितने केन्द्रीय सरकारी कर्मचारियों को गिरफ्तार किया गया ;

(ख) क्या बहुत से कर्मचारियों को आज तक भी सेवा में वापस नहीं लिया गया है ;

(ग) यदि हां, तो इस सम्बन्ध में सरकार का क्या कदम उठाने का विचार है ; और

(घ) क्या उन्हें सेवा से निलम्बित करने और सेवा से निकालने की अवधि का भी बेतन दिया जायेगा ?

गृह मंत्री (चौधरी चरण सिंह) : (क) से (घ) : सूचना एकत्रित की जा रही है और यथा समय सदन के सभा पटल पर रख दी जाएगी ।